

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/355/ (IB)/2017

NAME OF THE PETITIONER(S) : BENAKA MINERALS TRADING PVT LTD

NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

ORDER

Counsel representing both the parties are called but absent. No representation.
The Registry is directed to issue notice to both the sides. **Put up on 18.07.2017
at 10.30 A.M.**

S. vijayaragham .

**(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)**

**(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)**